

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 17th October, 2024

NO. LJ (B) 4/2018/Part/16 - In exercise of the powers conferred by Section 15 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers as Special Executive Magistrates in connection with the forthcoming Bye-Election to 56-Gambegre (ST) LA Constituency.

SL. NO.	Names and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Saljong A. Sangma, BADO, Dalu.	West Garo Hills District	Deputy Commissioner, WGH, Tura
2.	Shri Sean Sengchang Tegite Sangma, Functional Manager, DCIC, Tura.		
3.	Shri Witherson Areng, Asstt. Director, Farmers Training Centre, District Training Centre, Sangsanggre, Tura.		
4.	Shri Daldi Jaime K. Sangma, Asst. Director, Agriculture Sangsanggre, Tura.		
5.	Shri Raksang Koknal Marak, Inspector of Legal Metrology.		
6.	Smt. Lily Siljak Momin, SDO, O/o the Sub-Div. Officer (Water Resources) Barengapara Sub-Div.		
7.	Shri Iathrangasuk Dkhar, Assistant Controller LM, Assistant Controller Legal Metrology, Western Zone, Tura.		
8.	Shri Kartikchand T. Sangma, Deputy Chief Forest Officer, GHADC, Tura.		
9.	Smti Tadingra T. Sangma, SDO, PHE, Barengapara Division.		
10.	Shri Rimiki Pachiang, A.E.E., PWD, Electrical Sub-Division.		
11.	Shri Freddy W. Momin, Asst. Director of Cottage Industries, DCIC, Tura.		

12.	Shri Rongsang N. Sangma, Functional Manager, DCIC, Tura.	West Garo Hills District	Deputy Commissioner, WGH, Tura
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(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/Part/16-A,
Copy to:-

Dated Shillong, the 17th October, 2024

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The District Election Officer, West Garo Hills District, Tura for information with reference to letter No. WGE(BYE).36/2024/510, dt. 16.10.2024.
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.